## NATIONAL COMPANY LAW TRIBUNAL **BENGALURU BENCH** COURT NO. 1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW

TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 13-03-2017.

PRESENT; 1. Hon'ble Member (J) Shri Ratakonda Murali

2. Hon'ble Member (T) Dr. Ashok Kumar Mishra

	T.P No.	Purpose	Section	Name of the Parties
CP 192/16	TP 194/17	Hear ing	391 / 394	Thomson Reuters South Asia Pvt. Ltd.

SL.NO. NAME (IN CAPITAL)

DESIGNATION

PHONE NUMBER

REPRESENTATION TO WHOM

**SIGNATURE** 

(Petitioner\_\_\_\_\_ Respondent)

SAJI. 12. JOHN Advocate for politice.

Counsel for petitioner is present. Assistant from OL office is also present. Smt. Prema Hatti, appearing for ROC and RD requested time to file report on behalf of ROC and RD.

Time granted till 12.04.2017.

MEMBER (T)